

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 10/MP/2016
alongwith I.A. No.24/2016**

Subject : Petition seeking refund of the late payment of surcharges illegally retained by the respondent under Power Purchase Agreement dated 30.5.2011 along with interest and initiation of proceedings for revocation of the Inter-State Trading License granted to GEL

Petitioner : Jaiprakash Power Ventures Limited.

Respondent : Global Energy Private Limited

Date of hearing : 16.5.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri Vishal Gupta, Advocate, JPVL
Shri Sanjiv K. Goel, JPVL
Shri Sanjay Sen, Senior Advocate, GEPL
Shri Nimesh Jha, Advocate, GEPL
Shri Hemant Singh, Advocate, GEPL

Record of Proceedings

Learned counsel for the petitioner requested for a short adjournment due to non-availability of the arguing counsel in the matter. Learned senior counsel for GEPL had no objection in this regard. Request was allowed by the Commission.

2. The petition shall be listed for hearing on 6.7.2017.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**